

ITEM NO.5 Court 11 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 100-105/2021

UNION OF INDIA & ANR. ETC.

Petitioner(s)

VERSUS

SUDESH KUMAR SINGH & ORS. ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.9093/2021-EX-PARTE STAY)

Date : 09-02-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. K.M.Nataraj, ASG
Mr. Amrish Kumar, AOR
Mr. Mohammad Akhil, Adv.
Mr. Tashriq Ahmad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

List this matter along with SLP(Civil)No.10937/2019
on 23rd March, 2021.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER